

NGT/CZ/Filing/2021/
National Green Tribunal, Central Zonal Bench,
IIIrd Floor, State Information Commission Building
Arera Hills, Bhopal – 462011

Dated: - 27.03.2021

The following public complaints were received from different persons/organisations. The complaints are found to be not in conformity with NGT (Practices and Proceeding) Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desired and permissible in the eye of law. Both the above referred Act and rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule.

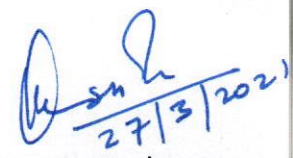
At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any further clarification is required, with regard to filing, assistance may be sought from the help desk of Filing Section of “National Green Tribunal, Central Zone Bench, Bhopal” at 0755-2579745 during the working hours so as to know the filing procedure.

The following Complaints /Public Grievances are found to be not in conformity with NGT (Practices & Procedure) Rule, 2011 under NGT Act 2010 (Feb & March).

Sr.No.	Date	Inward Diary No. & date	Name and address
1.	04.02.2021	108 & 04.02.2021	Rakhi Saraswati, C-21, Behind the mall, Indore Road, Ujjain (M.P), Mobil No. 9111092778
2.	04.02.2021	111 & 04.02.2021	Paras Singhai, Sadar Bazar, Dist-Bhind, M.P Mobil No. 9754172900
3.	04.02.2021	110 & 04.02.2021	Rajesh Sharma, Member – Pariyavarn Vahini, Dist-Chatrapur (M.P)
4.	11.02.2021	124 & 11.02.2021	All Residents, Village Panchayat, Gutehi, Ram Narayan Singh, Saleha
5.	11.02.2021	125 & 11.02.2021	All Residents, Village Panchayat, Gutehi, Ram Narayan Singh, Saleha
6.	11.02.2021	126 & 11.02.2021	Shekh Nijamuddin (through Guddu), President of Raghogardh Mandal, BJP. Mobil No. 8770577454
7.	19.02.2021	145 & 19.02.2021	Shrimant Bajirao Peswa Jankalyan Samiti, Rawerkhedi, Shri Rewa Gurjar Maanglik Bhawan, Rawerkhedi, Tehsil – Sanawad, Dist-Khargaon (M.P) -451113, Mobil No. 9575161495
8.	19.02.2021	146 & 19.02.2021	Arvind Singh, Board President of BJP Shidor, Village - Barabanki, Post-pure bala, Usmaanpur, Tehsil-haidargarh, Dist- Barabanki Mobil No. 9565136308
9.	22.02.2021	158 & 22.02.2021	Adv. Kanehiya Lal Yadav, Near Mallik Farm, Uti Road, Bangru, Jaipur-303007, Mobile - 9829941721

10.	22.02.2021	159 & 22.02.2021	Sambhrant Samaj ,Main office : Tripati Bhawan ,1310 Vinova Bhawe Ward ,Shitla bai ,Bamba Devi ,Purvi Ghamapur ,Jabalpur(M.P) Mobile - 9827358962
11.	02.03.2021	178 & 02.03.2021	Lalit Shankhala , Village – Kachewadi (Jhalwan) ,Tehsil- Hadiya ,Dist- Harda ,Pin- 461331
12.	09.03.2021	196 & 09.03.2021	Rakesh Putra Suman ,Councillor Ward No.50, Municipal Corporation ,North Kota , Plot No.73,New Kamala Garden ,Bundi Road ,Kunhadi ,Kota. Mobile No.9829802415
13.	09.03.2021	197 & 09.03.2021	Balvindar Lodha , Councillor Ward No.70, Municipal Corporation ,North Kota , Plot No.776,Near Old Water Tank, Near Chothmaata Mandir, Kunhadi ,Kota. Mobile No.9602004296
14.	09.03.2021	198 & 09.03.2021	Balvindar Singh, Councillor Ward No.49, Municipal Corporation ,North Kota , Mrdiya Basti,Baalita Road, Kunhadi ,Kota. Mobile – 9829291608
15.	25.03.2021	229 & 25.03.2021	Sanjay Prakash Sharma ,karmchari Plot no. 27, naya basrera , gandhi basti ,kotra sultanabaad ,Bhopal - 462101 ,M.P
16.	25.03.2021	230 & 25.03.2021	All Residents, ward no.7 ,minakshi shetra, hoshagabaad ,M.P- 461001


 Deputy Registrar
 (Nimish Raja)
 National Green Tribunal
 Central Zonal Bench, Bhopal